

[Print](#)**Defective Case Register from 2026-05-22 to 2026-05-22**

| Sl.NO. | Filing No           | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R.  |
|--------|---------------------|----------------------------------|-------------------|--|
| 1      | D-WP(C)/23653/2026  | SUBHRANSU BHUSAN MOHANTY         | 2026-05-22        | 1-COURT FEE IS DEFICIENT.<br>C.fee of Rs.6/- to be paid in cause title.  |
| 2      | D-BLAPL/15281/2026  | ANIRUDHA DAS                     | 2026-05-22        | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  |
| 3      | D-BLAPL/15220/2026  | SUSANTA KUMAR SAHU               | 2026-05-22        | Honble Court not tally with cause title and Rejection order.   |
| 4      | D-WP(C)/21260/2026  | KIRTAN DANG                      | 2026-05-22        | Age of the petitioner no.2 not furnished in the cause title.   |
| 5      | D-BLAPL/15223/2026  | ABHISHEK DASH                    | 2026-05-22        | Honble Court not tally with cause title and Rejection order.   |
| 6      | D-ABLAPL/14741/2026 | PRASANTA KUMAR MOHANTY (2)       | 2026-05-22        | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>Name and details of relation of the Victim mentioned in Annexure-2 and 6 need not be disclose.  |
| 7      | D-BLAPL/15229/2026  | GAJENDRANATH ROUT                | 2026-05-22        | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br>Paragraph not correctly mentioned in the affidavit. |
| 8      | D-WP(C)/22288/2026  | PRAFULLA CHANDRA ACHARYA         | 2026-05-22        | 14-NOT PROPERLY INDEXED.<br>Page marking not correct in index.   |
| 9      | D-WP(C)/22698/2026  | DHANANJAYA MUND                  | 2026-05-22        | Copy of order in W.P.(C) No. 354 of 2026 is filed as Annexure-2 mentioned in para-10 body of the petition appears to be wrong.   |
| 10     | D-ABLAPL/15051/2026 | MANOJA KUMAR KHUNTIA             | 2026-05-22        | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br>Name and details of the Informant mentioned in Annexure-1 need not be disclose and kept in closed envelop.   |
| 11     | D-WP(C)/24121/2026  | ATMAJIT MANMITH DAS              | 2026-05-22        | Name of petitioner no-1 not correct in petition and Vnama.   |
| 12     | D-ABLAPL/15282/2026 | BIBEKANANDA MAHAPATRA            | 2026-05-22        | .Subject Code incorrectly Mentioned  |
| 13     | D-CONTC/17867/2026  | PABITRA KUMAR NAYAK              | 2026-05-22        | 1. Sl. no.2 not correctly furnished in Affidavit. 2. WPC case number not correctly furnished in prayer of the petition.  |

|    |                     |                         |            |  |
|----|---------------------|-------------------------|------------|--|
| 14 | D-CRLA/9414/2026    | SUSHANTA HARICHANDAN    | 2026-05-22 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>1 Name of School to be redacted of victim in page no - 30 . 2. Signature of appellant not attested by jail authority  |
| 15 | D-BLAPL/12506/2026  | MANOJ KUMAR PANDA       | 2026-05-22 | 1.C.T. case No. mentioned in petition not tally with Rejection order. 2.Lower Court name where the case is pending incorrectly mentioned in petition.  |
| 16 | D-ABLAPL/15260/2026 | SOURAV KUMAR PALAI      | 2026-05-22 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br>20-VERNACULAR CERTIFICATE NOT FURNISHED.<br>.Name Of The Filing Advocate Not In Capital Letters In The Petition  |
| 17 | D-WP(C)/22530/2026  | SUBHENDU KAR            | 2026-05-22 | 1. page nos. 14 16 and 18 partially legible  |
| 18 | D-WP(C)/22528/2026  | SOUMYA JYOTI BISWAL     | 2026-05-22 | 1. w.p.(C). NO. not correct in index as per annex.1. 2.page nos. 62 to 64 partially legible  |
| 19 | D-ABLAPL/15262/2026 | SOMANATH MITRA          | 2026-05-22 | .Subject Code incorrectly Mentioned  |
| 20 | D-WP(C)/22477/2026  | SUDHANSHU SEKHAR PRATAP | 2026-05-22 | 1 Sl. no.4 and paragraphs not correct in declaration of affidavit  |
| 21 | D-WP(C)/23729/2026  |                         | 2026-05-22 | Copy of Retirement Notice dt.26.05.2022 mentioned in the Index (Anx-1) not tally with the para-2 body of the petition and underAnex- no.1. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated  |
| 22 | D-ABLAPL/14839/2026 | AMIYA KUMAR TARAI       | 2026-05-22 | Age of the Petitioner No.6 not mentioned in cause title.   |
| 23 | D-ABLAPL/15248/2026 | JYOTIRMAYA SAHOO        | 2026-05-22 | 1. Annexure-1 not attested   |
| 24 | D-ABLAPL/15283/2026 | ANINDYA KUMAR MISHRA    | 2026-05-22 | Name and Details of Victim/informant mentioned in annexure need not be disclosed and kept in closed cover.   |
| 25 | D-WP(C)/22452/2026  | RABI NARAYAN MOHANTY    | 2026-05-22 | page no. 51 partially legible.   |
| 26 | D-ABLAPL/15251/2026 | SURYANARAYAN PANIGRAHI  | 2026-05-22 | . In declaration under affidavit, no. of paragraphs wrongly furnished. 2. In Annexure-1, page no 9 and 10 not scanned properly   |
| 27 | D-WP(C)/22400/2026  | SRINIBAS KHANDAI        | 2026-05-22 | 1. Represented through not furnished in the petitioner address.2. As per index annex.6 not furnished in the petition.3. Annex.5 not mentioned in the page no.41.4.page no.65 partially legible. 5.paragraphs not correctly furnished in affidavit of I.A |
| 28 | D-WP(C)/22512/2026  | SANKET KANUNGO          | 2026-05-22 | 1. page nos. 20 to 23 25 29 31 33 47 and 48 partially legible.2. After page no.39 one page not paginated. 3. A s per annex.3 sale deed no. not tally with index  |

|    |                     |                       |            |   |
|----|---------------------|-----------------------|------------|---|
| 29 | D-ABLAPL/14736/2026 | DEEPAK GOCHHAYAT      | 2026-05-22 | Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.  |
| 30 | D-CMP/23092/2026    | ASHOK DAS             | 2026-05-22 | annex-1 not visible   |
| 31 | D-ABLAPL/15118/2026 | AMITAV TRIPATHY       | 2026-05-22 | Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.  |
| 32 | D-ABLAPL/15258/2026 | PRAVASH CHANDRA JENA  | 2026-05-22 | 1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after               |
| 33 | D-CRLMC/14920/2026  | AMITABH MISHRA        | 2026-05-22 | 1.Receipt Showing Serv.copy To Vigilance not Filed. 2. Occupation not furnished in Affidavit. 3. Certified copy of Annex-1 not filed  |
| 34 | D-FAO/22453/2026    | SOMNATH ROY           | 2026-05-22 | 1. Period of Delay 119 days delay. i) E.C. case no. and date of order not mention in prayer.ii) I.A. filed for receipt showing deposit of awarded amount before the Ld. commissioner,.                    |
| 35 | D-FAO/22631/2026    | SATYABAN SAHOO        | 2026-05-22 | O.A. case no. not mention in prayer   |
| 36 | D-CRLMC/14422/2026  | ANAND JENA            | 2026-05-22 | 1. Put up for SR after filing of DV CMC Case No.05 of 2024 pending in the learned Court JMFC (LR) Cuttack   |
| 37 | D-FAO/23204/2026    | PRASANTA KUMAR MAHALI | 2026-05-22 | i) E.C. case no. and date of order not mention in prayer. ii) I.A. no. 844/2026 filed for one month time for filing of receipt showing deposit of awarded amount  |
| 38 | D-MATA/23546/2026   | AMIT PRASAD BOSE      | 2026-05-22 | 1. Period of Delay 19 days  |
| 39 | D-BLAPL/14001/2026  | RAMAKANTA PANDA       | 2026-05-22 | 1.Contents of envelope attached not mentioned   |
| 40 | D-CRLA/12941/2026   | SUCHIT KUMAR NAYAK    | 2026-05-22 | 1. Period of Delay 17 days delay Limitation petition not filed. 2.Name of informant/ Victim/ Relatives need not be Disclosed and kept closed in cover in Annex-1 and 2                                    |
| 41 | D-BLAPL/15178/2026  | AMLAN SHAKTI PAUL     | 2026-05-22 | 1.Page No. 10-11 not legible. 2.Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop  |
| 42 | D-CRLMC/14119/2026  | SASHIBHUSAN DAS       | 2026-05-22 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br>1. Put up for SR after redacting the Name of victim / informant and Family Members from the petition. |
| 43 | D-BLAPL/14535/2026  | BIRAJA PRASANNA DAS   | 2026-05-22 | Name and details of the Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.   |
| 44 | D-BLAPL/13683/2026  | SIDHARTHA DAS         | 2026-05-22 | 1.Name and other Details of Informant, Victim or Petitioners , who are relation of Informant appearing in Ann. 2 (CT, Para 4), Ann.3 page 19  |

|    |                     |                        |            |   |
|----|---------------------|------------------------|------------|---|
|    |                     |                        |            | 20 26 and 28 be redacted. Resubmit for SR after compliance.   |
| 45 | D-CONTC/17863/2026  | PABITRA KUMAR NAYAK    | 2026-05-22 | 1. Page no.10 Annex-1 not exhibited.  |
| 46 | D-WP(C)/23234/2026  | PRADEEP KUMAR DASH     | 2026-05-22 | 1. Annexure-I to IV not neat and legible 2. Annexure- V and VI not not scanned properly.  |
| 47 | D-BLAPL/15150/2026  | AMLAN SHAKTI PAUL      | 2026-05-22 | 14-NOT PROPERLY INDEXED.<br>Name of the petitioner mentioned in petition not tally with signature put in V.nama.  |
| 48 | D-BLAPL/15246/2026  | SISIRA PANIGRAHI       | 2026-05-22 | 1. The date of execution of V. nama not furnished.  |
| 49 | D-RSA/21622/2026    | SUBASH CHANDRA ACHARYA | 2026-05-22 | 1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 1.10 Not Paid. Decree Rs 4.50 Not Paid. (b) Appellate Court Judgement Rs 1.10 Not Paid. Decree Rs 4.50 Not Paid. 2.As per Sl.No-4 Total A.Fee of Rs.12/-Payable,Paid Rs.05/-only.D.A.Fee of Rs.07/- to be Paid. |
| 50 | D-CRLMC/14740/2026  | BIJAYA KUMAR ROUSTRAY  | 2026-05-22 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.<br>1. Provision of Law not correctly furnished.   |
| 51 | D-BLAPL/15247/2026  | SISIRA PANIGRAHI       | 2026-05-22 | 1. the date of execution of V. nama not furnished.  |
| 52 | D-BLAPL/15241/2026  | MANAS KUMAR CHAND      | 2026-05-22 | 1. Paragraph 6 of the application filled twice 2. T.R no mentioned in cause title not tally with Rejection order. 3.Pending before the court mentioned in the cause title not tally with Rejection order.   |
| 53 | D-WP(C)/22638/2026  | SADASIVA PATRA (1)     | 2026-05-22 | 1. Page 90 to 98 missing in Ann.12. 2. Title of Pet. in CT not tally with signature.  |
| 54 | D-CRLMC/14752/2026  | RABINDRA NATH PRUSTY   | 2026-05-22 | 1. Copy of Annexur-2 disclosing the name of Informant/Victim be kept in Cover.  |
| 55 | D-BLAPL/15253/2026  | SURYAKANTA DWIBEDI     | 2026-05-22 | 3-AUTHENTICATION FEE IS DEFICIENT.  |
| 56 | D-CRLREV/14949/2026 | DEEPAK KUMAR SAHOO     | 2026-05-22 | Put up SR after filing C.Copy of annex-1  |
| 57 | D-CRLA/14198/2026   | RUDRA NARAYAN PARIJA   | 2026-05-22 | 1.Name of Informant/Victim / Relatives need not disclosed and kept closed in cover in annex-2.  |
| 58 | D-CRLMC/15327/2026  | LALITENDU MISHRA       | 2026-05-22 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>17-REFERENCE CERTIFICATE NOT FURNISHED.  |
| 59 | D-BLAPL/15279/2026  | SANGRAM KESHARI ROUT   | 2026-05-22 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.   |
| 60 | D-WP(C)/22633/2026  | RAJENDRA KUMAR DASH    | 2026-05-22 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>1. Deficit Court Fee of Rs.6 to be paid on Petition.   |

|    |                         |                                |            |   |
|----|-------------------------|--------------------------------|------------|---|
| 61 | D-WP(C)/22648/2026      | PARTHA SARATHI<br>DAS          | 2026-05-22 | 1. Para 5 appearing twice in Petition   |
| 62 | D-WP(C)/22513/2026      | SUBHRANSU<br>BHUSAN<br>MOHANTY | 2026-05-22 | 10-SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY MENTIONED<br><br>1. code no. not furnished in synopsis and date chart.2. As. per index page no.9 to 11 13 and 14 not available.                  |
| 63 | D-<br>CRLREV/15095/2026 | USHARANI PATI                  | 2026-05-22 | 1.CRLMC mentioned instead of CRLREV in index and List of dates and events as well as page -4 an affidavit. 2 . Good ground certificate not furnished  |
| 64 | D-WP(C)/22547/2026      | SANJAY KUMAR<br>SAMANTARAY     | 2026-05-22 | 1. Document attached as Ann.5 not proper. Page 31 not match with description in Index and Par 8.  |
| 65 | D-WP(C)/22625/2026      | MIHIR KANTA<br>RATH            | 2026-05-22 | 1. OP No.3 not properly mentioned in CT.  |
| 66 | D-WP(C)/23009/2026      | SAPAN KUMAR<br>PAL             | 2026-05-22 | 7-VAKALATNAMA NOT PROPERLY<br>STAMPED,EXECUTED,ACCEPTED.<br><br>page no.4 not available.Name of petitioner not correct in petition.Vnama not fillup completely.Address of op-4 not mentioned. |
| 67 | D-WP(C)/23201/2026      | SANJAY KUMAR<br>PATRA          | 2026-05-22 | 1.Page marking and Annexure-1 2 and 3 not marked in the proper place  |
| 68 | D-WP(C)/23115/2026      | GOPINATH<br>MISHRA             | 2026-05-22 | Address of the opp no-11 not mentioned in the cause title.  |
| 69 | D-WP(C)/23192/2026      | RAJENDRA<br>KUMAR<br>PRADHAN   | 2026-05-22 | 1. In I.A affidavit, SI No 5 information wrongly furnished.   |
| 70 | D-WP(C)/23202/2026      | SANJAY KUMAR<br>PATRA          | 2026-05-22 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>10-SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY MENTIONED<br><br>.Subject Code incorrectly Mentioned   |
| 71 | D-WP(C)/22361/2026      | SRINIBASH<br>SATAPATHY         | 2026-05-22 | This may be registered as CMP.  |
| 72 | D-WP(C)/23240/2026      | SUBASH<br>CHANDRA<br>PUSPALAKA | 2026-05-22 | 1. Page no 11 not neat and legible  |
| 73 | D-WP(C)/23258/2026      | KRISHNA<br>CHANDRA SAHU        | 2026-05-22 | Date of copy of order vide annex-3 not tally with index.  |
| 74 | D-WP(C)/23263/2026      | KRISHNA<br>CHANDRA SAHU        | 2026-05-22 | Date of copy of order vide annex-3 not tally with index.  |
| 75 | D-WP(C)/22597/2026      | ABHISHEK<br>SAHOO              | 2026-05-22 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br><br>1. Ann.4 has been marked as Ann.3 in Para 8.  |
| 76 | D-WP(C)/23265/2026      | KRISHNA<br>CHANDRA SAHU        | 2026-05-22 | Date of copy of order vide annex-3 not tally with index.  |
| 77 | D-<br>ABLAPL/15139/2026 | AKSHAYA<br>KUMAR<br>SUBUDHI    | 2026-05-22 | Name of the petitioner No.3 mentioned in C.title not tally with the signature put in V.nama   |

|    |                     |                                |            |  |
|----|---------------------|--------------------------------|------------|--|
| 78 | D-WP(C)/23276/2026  | KRISHNA<br>CHANDRA SAHU        | 2026-05-22 | Date of copy of order vide annex-3 not tally with index. Serial no-2 not correctly mentioned in the affidavit.   |
| 79 | D-BLAPL/15109/2026  | RANJIT<br>MOHANTY              | 2026-05-22 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.   |
| 80 | D-WP(C)/23095/2026  | MANOJ KUMAR<br>MOHANTY         | 2026-05-22 | 1. Rs 50/- not paid on V.nama.   |
| 81 | D-CRLMC/13148/2026  | SUBRATA<br>MISHRA              | 2026-05-22 | 1. Prayer of the CRLMC not correctly furnished.<br>2. Name of the victim / informant redacting from the page no.14   |
| 82 | D-BLAPL/15125/2026  | BIKASH KARNA                   | 2026-05-22 | Hologram of Rs.50/- not affixed in V.nama.   |
| 83 | D-WP(C)/23259/2026  | KRISHNA<br>CHANDRA SAHU        | 2026-05-22 | Date of copy of order vide annex-3 not tally with index.   |
| 84 | D-ABLAPL/15020/2026 | AJAYA NAYAK                    | 2026-05-22 | Paragraphs not properly mentioned in declaration of affidavit.   |
| 85 | D-BLAPL/15140/2026  | SARBESWAR<br>SAHOO             | 2026-05-22 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>14-NOT PROPERLY INDEXED.<br><br>1. Deponent address different in affidavit and declaration. 2.Name and details of Informant mentioned in Annexure-1 2 need not be disclose and kept in closed envelop.   |
| 86 | D-WP(C)/23261/2026  | KRISHNA<br>CHANDRA SAHU        | 2026-05-22 | Date of copy of order vide annex-3 not tally with index.   |
| 87 | D-CRLREV/14368/2026 | PRASANTA<br>KUMAR<br>SATAPATHY | 2026-05-22 | 1 . CRLMC mentioned instead of CRLREV in para -2 .   |
| 88 | D-WP(C)/23269/2026  | KRISHNA<br>CHANDRA SAHU        | 2026-05-22 | Date of copy of order vide annex-3 not tally with index.   |
| 89 | D-CRLMP/15123/2026  | ANUPAM RATH                    | 2026-05-22 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br><br>1. Put up for SR after redacting the name of victim/informant relative from the petition and Annexures. 2. Name of the victim / informant and Family Members need not be disclosed in connection with Annex-2, 3 and kept in Closed cover. |
| 90 | D-ABLAPL/15007/2026 | PRASANNA<br>KUMAR MISHRA       | 2026-05-22 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>Four names of Advocate mentioned in V.nama. But, only one Advocate signed  |
| 91 | D-WP(C)/23268/2026  | KRISHNA<br>CHANDRA SAHU        | 2026-05-22 | Date of copy of order vide annex-3 not tally with index.   |
| 92 | D-ABLAPL/15041/2026 | TUKUNA KUMAR<br>MISHRA         | 2026-05-22 | Petition not Paginated.  |
| 93 | D-ABLAPL/15019/2026 | ALOK KUMAR<br>MOHAPATRA        | 2026-05-22 | 1. Mobile No. of Informant(pg. 11) and name of family member mentioned in page 14-15 of  |

|     |                     |                           |            |  |
|-----|---------------------|---------------------------|------------|--|
|     |                     |                           |            | Annexure-1 be redacted. 2.Name and details of Informant/family member mentioned in Annexure-2 3 be redacted. 3..Subject Code incorrectly Mentioned   |
| 94  | D-WP(C)/23271/2026  | KRISHNA CHANDRA SAHU      | 2026-05-22 | Date of copy of order vide annex-3 not tally with index  |
| 95  | D-WP(C)/22412/2026  |                           | 2026-05-22 | Age of the petitioner no-2 not mentioned in the cause title.   |
| 96  | D-ABLAPL/15039/2026 | SANJIB KUMAR BHANJADEO    | 2026-05-22 | Name and details of Informant/family member mentioned in Annexure-1 2 need not be disclose and kept in closed envelop  |
| 97  | D-WP(C)/23849/2026  | PANCHANAN PANIGRAHI       | 2026-05-22 | Defect reg.nomenclature.   |
| 98  | D-BLAPL/14940/2026  | DHIRENDRA KUMAR MOHAPATRA | 2026-05-22 | i) Page no. 8 not legible. ii) Name and Detail address of the informant be redacted from the petition. iii) Annexure-1 be kept in sealed cover and redacted copy of annexure to be filed. Iv ) For further S.R                                     |
| 99  | D-WP(C)/24161/2026  | SOUMYA MISHRA             | 2026-05-22 | 1. Prayer paras repeated   |
| 100 | D-ABLAPL/15048/2026 | BIPIN KUMAR NAYAK         | 2026-05-22 | Name of the petitioner mentioned in petition not tally with signature put in Affidavit and V.nama.   |
| 101 | D-ABLAPL/15052/2026 | RAJAT KUMAR PANDA         | 2026-05-22 | Hologram of Rs.50/- not affixed in V.nama.   |
| 102 | D-WP(C)/22521/2026  | SURJYA NARAYANA SAHU      | 2026-05-22 | 1 Age of O.P.- 4 not mentioned in cause title  |
| 103 | D-ABLAPL/15060/2026 | LALITENDU BHUYAN          | 2026-05-22 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br>Name of the Informant as well as other victim ladies mentioned in Synopsis and para-2 of the petition be redacted. Thereafter, put up for S.R. |
| 104 | D-BLAPL/14985/2026  | BIKASH KARNA              | 2026-05-22 | i) Pending the case mentioned in cause title, para-1 2 and prayer of the petition not correct.   |
| 105 | D-WP(C)/23104/2026  | MANOJ KUMAR MOHANTY       | 2026-05-22 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br>Rs 50/- not paid V. nama.  |
| 106 | D-BLAPL/15014/2026  | ANJAN KUMAR BISWAL        | 2026-05-22 | i) Paging of Book mark not tally with index.   |
| 107 | D-WP(C)/39086/2025  | PRABIR KUMAR PRADHAN      | 2026-05-22 | Detail address of the Opp.no.1 not furnished in the cause title.   |
| 108 | D-WP(C)/22717/2026  | ANUP UDAYA SENAPATI       | 2026-05-22 | Copy of the approval order Doted 16.12.2026 mentioned in the Index (Anx-3) not tally with para-6 body of the petition and under Annex-3.   |
| 109 | D-CRLREV/14356/2026 | JUGALA KISHORE PANDA      | 2026-05-22 | 1.C. copy Annex-3 not filed 1 Page No-18 not properly arranged. 2.Name of informant/ Victim/Relatives need not be disclosed and kept closed in cover in Annex- 1 and 2.  |

|     |                     |                                |            |   |
|-----|---------------------|--------------------------------|------------|---|
| 110 | D-WP(C)/22967/2026  | AMIT PRASAD<br>BOSE            | 2026-05-22 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.<br>1. Adv. not signed in Prayer. 2. Not properly page marked.  |
| 111 | D-ABLAPL/15305/2026 | PRASHANTA<br>KUMAR NAYAK       | 2026-05-22 | 1. code no. not furnished in assessment slip. 2. year of G.R. not correct in synopsis.  |
| 112 | D-ABLAPL/12461/2026 | AJAYA KUMAR<br>JENA            | 2026-05-22 | 1. Name of PS and District not visible in FIR copy.   |
| 113 | D-ABLAPL/15308/2026 | MANAS KUMAR<br>CHAND           | 2026-05-22 | 1. G.R.no. not mentioned in synopsis and C.T. 2. Name with of the informant reflected in the FIR. be kept in cover  |
| 114 | D-WP(C)/23238/2026  | PRAFULLA<br>CHANDRA<br>ACHARYA | 2026-05-22 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>20-VERNACULAR CERTIFICATE NOT FURNISHED.<br>1. In declaration under affidavit, no.of paragraphs wrongly furnished.   |
| 115 | D-BLAPL/15172/2026  | SOUMYA<br>RANJAN<br>MOHANTY    | 2026-05-22 | Rejection order passed in T.R.No38/2026 but In Cause Title mentioned as Spl.Case No.2(a) c.c.50/2026  |
| 116 | D-CRLMP/15420/2026  | LINGARAJ<br>MOHANTY            | 2026-05-22 | .Subject Code incorrectly Mentioned   |
| 117 | D-ABLAPL/15302/2026 | AMLAN SHAKTI<br>PAUL           | 2026-05-22 | Name of the informant reflected in the FIR be kept in cover   |
| 118 | D-ABLAPL/15356/2026 | SAPAN KUMAR<br>LENKA           | 2026-05-22 | Name and Details of Victim/informant be redacted from Petition thereafter put up for SR.  |
| 119 | D-ABLAPL/15371/2026 | BIDYADHAR<br>PANDA             | 2026-05-22 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.   |
| 120 | D-WP(C)/24182/2026  | BIRAJA<br>PRASANNA DAS         | 2026-05-22 | All the Annexures are not attested.   |
| 121 | D-ABLAPL/15309/2026 | MANAS KUMAR<br>CHAND           | 2026-05-22 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>1. G.R . no. not mentioned in the synopsis and petition. 2. D.C.fee Rs.10/- to be paid on v.nama. 3. Name with address of the informant reflected in the FIR be kept in cover. |
| 122 | D-ABLAPL/15244/2026 | PRAVASH<br>CHANDRA JENA        | 2026-05-22 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br>Annexures be kept in envelop.   |
| 123 | D-CRLA/13225/2026   | SAROJ KUMAR<br>PADHY           | 2026-05-22 | 1. Name of the informant reflected annex.3 be kept in cover .2.Name of the victim reflected in the petition para.4 be redacted  |
| 124 | D-ABLAPL/15217/2026 | PRAVASH<br>CHANDRA JENA        | 2026-05-22 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.  |

|     |                     |                        |            |   |
|-----|---------------------|------------------------|------------|---|
|     |                     |                        |            | Annextures be kept in envelop.  |
| 125 | D-ABLAPL/15307/2026 | PRASHANTA KUMAR NAYAK  | 2026-05-22 | Page No.27 29 30 and 40 not properly arranged.  |
| 126 | D-WP(C)/22741/2026  | TUNA SAHU              | 2026-05-22 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>1. Paragraph no. not correctly furnished in declaration.  |
| 127 | D-BLAPL/13112/2026  | SATYA NARAYAN MISHRA 4 | 2026-05-22 | I)This case may be registered as Nomenclature CRLA.   |
| 128 | D-CRLMC/14584/2026  | BYOMOKESH SAHOO        | 2026-05-22 | 1-COURT FEE IS DEFICIENT.<br>31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br><br>1. Court fee of Rs.6/- not paid in the petition.Put up for further S.R.  |
| 129 | D-CRLMC/14586/2026  | SANJIT MISHRA          | 2026-05-22 | 1. As per Index, Annexure-2 not described in the petition.2. Annexure-2 to be correctly page in Book mark.  |
| 130 | D-CRLMC/14714/2026  | DIBYA JYOTI SAHOO      | 2026-05-22 | 1.Annexure-1 not properly page marked in Index.   |
| 131 | D-WP(C)/22532/2026  | SOUMYAJYOTI BISWAL     | 2026-05-22 | 1. Page marking of Writ Petition in Index not correct. 2. Name of District not mentioned in Address of OP No.2. 3. Occupation of deponent not mentioned in Affidavit and IA Affidavit. 4. IA Application not properly addressed to the Honorable Court.   |
| 132 | D-CRLMC/14587/2026  | SUSANTA KUMAR SAHU     | 2026-05-22 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>1. Paragraph no. not furnished in the declaration.  |
| 133 | D-WP(C)/22724/2026  | AJAYA KUMAR JENA       | 2026-05-22 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED   |
| 134 | D-CRLMC/14672/2026  | SUCHIT KUMAR NAYAK     | 2026-05-22 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br><br>1. No.P.S.case under Annexure-3 does not tally with petition and F.I.R.2. As per impugned order under Annexure-3, S.T.Case No. and Lower court not correctly furnished in the cause title.Put up for further S.R. |
| 135 | D-WP(C)/22781/2026  | PRASANNA KUMAR PANDA   | 2026-05-22 | 1. Synopsis and Date chart not alphabetic paginated in Index.   |
| 136 | D-CRLMC/14258/2026  | ARUNA NAYAK            | 2026-05-22 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br><br>1. As per Index,Annexure-7 not properly page marked on the file.2. Annexure-8 not page in Book mark.3. Date of Agreement under Annexure-4 does not tally with para-5 of the petition.4.Age of the deponent not furnished in the   |

|     |                    |                        |            |   |
|-----|--------------------|------------------------|------------|---|
|     |                    |                        |            | affidavit.5. Date not furnished in Annexure-2 and 3.6. Paragraph no. not correctly furnished in the petition.   |
| 137 | D-WP(C)/22762/2026 | SARASWATI SENAPATI     | 2026-05-22 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>1. Page no.14 not neat and legible.  |
| 138 | D-BLAPL/15196/2026 | MANORANJAN MISHRA      | 2026-05-22 | i) Paragraph no. not correctly mentioned in affidavit.  |
| 139 | D-WP(C)/20402/2026 | PRADEEP KUMAR KHUNTIA  | 2026-05-22 | W.P.(C) No.12489 of 2023 mentioned in the synopsis, cause title,para-1 body of the petition appears to be wrong.  |
| 140 | D-BLAPL/15212/2026 | BIKASH KUMAR KUND      | 2026-05-22 | i) Name of the victims mother be redacted from para-2 of the petition.ii) Annexure-1 and 3 should be kept in sealed cover .iii) Redacted annexures should be filed .Iv) For further S.R. after removal of defect. v).Name Of The Filing Advocate Not In Capital Letters In The Petition |
| 141 | D-WP(C)/21246/2026 | BIDYADHAR MANSING      | 2026-05-22 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  |
| 142 | D-BLAPL/15194/2026 | SAMBIT BISWAL          | 2026-05-22 | ) Annexure-3 not mentioned in Index.ii) Annexure-2 repeatedly mentioned in para-4 and 6 of the petition   |
| 143 | D-WP(C)/21278/2026 | SATRUGHNA DASH (A)     | 2026-05-22 | Name of father of Opp.party no no.3 not furnished in the cause title.   |
| 144 | D-FAO/22235/2026   | SATYABAN SAHOO         | 2026-05-22 | i) District of respondent not furnished in cause title. ii) O.A. no. and date of order not furnished in prayer.   |
| 145 | D-WP(C)/21275/2026 | SATYA RANJAN MOHAPATRA | 2026-05-22 | 1-COURT FEE IS DEFICIENT.<br>20-VERNACULAR CERTIFICATE NOT FURNISHED.<br>C.fee of Rs.6/-to be paid in cause title.  |
| 146 | D-WP(C)/21249/2026 | BIDYADHAR MANSING      | 2026-05-22 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  |
| 147 | D-CONTC/23377/2026 | RITA SINGH             | 2026-05-22 | 1. CRLMP case number not correctly furnished in Synopsis. 2. Mobile Phone number not furnished in V.nama.   |
| 148 | D-WP(C)/23561/2026 | PRONOY MOHANTY         | 2026-05-22 | Put up for S.R. after properly page marked in Index.  |
| 149 | D-WP(C)/23624/2026 | SRIKANTA KUMAR NATH    | 2026-05-22 | Page 11 12 30 to 38 not properly scanned.   |
| 150 | D-CONTC/15977/2026 | SITANSHU KUMAR DEY     | 2026-05-22 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.<br>i) Reference certificate not furnished. ii) Wp(c) no. and its date of disposal not furnished on the top of the cause title and prayer of the petition.iii) Name of the opp. party not furnished in vakalatnama.              |

|     |                    |                    |                |   |
|-----|--------------------|--------------------|----------------|---|
| 151 | D-WP(C)/22672/2026 | SOM SEKHAR<br>RATH | 2026-05-<br>22 | 1. Address of OP No. 1 and 3 in CT incomplete |
|-----|--------------------|--------------------|----------------|---|